

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO.431**  
TO BE ANSWERED ON 13.12.2018

**FUNDS FOR DEVELOPMENT OF SCHEDULED TRIBES IN ODISHA**

431. SHRI: ANUBHAV MOHANTY:

Will the Minister of Tribal Affairs be pleased to state:

- (a) what is the total allocation of funds in the current Five Year Plan (FYP) for the overall development of the people of Scheduled Tribes in the country;
- (b) how much of funds have been earmarked for the development of Scheduled Tribes in Odisha; and
- (c) which are the schemes of the current FYP that have been implemented till 31<sup>st</sup> October, 2018 for the development of the Scheduled Tribes in that State?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI JASWANTSINH BHABHOR)

(a): Consequent to merger of plan and non-plan expenditure, the concept of scheme / non-scheme is in operation. The Government has adopted Tribal Sub-Plan (TSP) strategy, now called as Scheduled Tribe Component (STC) for overall development of tribal people across the country. Funds under STC dedicatedly flow for tribal development which includes support for education, health, sanitation, water supply, livelihood, agriculture, irrigation, income generation programme, construction of roads, power supply, etc. Major part of infrastructure development in tribal dominated areas and provision of basic amenities to tribal people in the country is carried out through various schemes / programmes of concerned Central Ministries and the State Governments, while the Ministry of Tribal Affairs (MoTA) through its schemes / programmes including Special Central Assistance(SCA) to Tribal Sub Scheme (TSS) and Grants under Article 275(1) of the Constitution provides additive to these initiatives by way of plugging critical gaps. In 2017-18, out of total TSP funds of Rs.1,70,582.00 Crore, about 18.4% was with the Central Ministries and 81.6% was with the States. The share of MoTA was only 3.2 %. Total allocation of funds made during the currency of the last Five Years Plan for the overall development of the people of Scheduled Tribe in the country is given below:

(Rs. in Crores)			
Year	Total fund Dedicated by Central Ministries / Departments including MoTA	Funds dedicated by State Government	Total
2012-13	20184.10	45864.61	66048.71
2013-14	22039.04	49727.64	71766.68
2014-15	19920.72	63305.95	83225.72
2015-16	21216.54	74050.15	95256.69
2016-17	21810.56	89145.25	110955.81
<b>Total</b>	<b>105170.96</b>	<b>322093.60</b>	<b>427253.61</b>

(b): As informed by State Government of Odisha, State budget outflow to Tribal Sub-Plan for development of Schedule Tribes in the State of Odisha from 2012-13 to 2016-17 is as under:

Year	Total State Budget outlay (Rs in Crores)	Flow to Tribal Sub Plan out of State Budget (Rs in Crores)	% TSP Allocation
2012-13	18,829.20	4,464.70	23.71
2013-14	24,035.00	5,620.10	23.38
2014-15	36,000.00	8,797.30	24.43
2015-16	41,550.00	9,470.67	22.79
2016-17	50,200.00	11,269.65	22.44
<b>Total</b>		<b>39,622.42</b>	

The funds released by Ministry of Tribal Affairs, Government of India to State of Odisha from 2012-13 to 2016-17 for development of the Scheduled Tribes are as under: -

Name of the Scheme	(Rs in Crores)				
	2012-13	2013-14	2014-15	2015-16	2016-17
SCA to TSP	133.21	133.21	149.25	147.28	118.06
Article 275(1)	112.83	146.06	128.28	152.00	119.54
Conservation cum Development Plan (PVTG)	20.00	19.60	25.00	33.73	16.54
VanabandhuKalyan Yojana	0.00	0.00	10.00	16.50	0.00
Pre Matric Scholarship(ST)	31.28	56.01	45.11	49.00	33.76
Post Matric Scholarship(ST)	54.05	34.59	45.12	122.66	73.39
<b>Total</b>	<b>351.37</b>	<b>389.47</b>	<b>402.76</b>	<b>521.17</b>	<b>361.29</b>

(c): Funds earmarked for development of Scheduled Tribes in the State of Odisha during last Five Year Plan were expended under various schemes of following major sectors including Schemes of MoTA and State Government:

- (i) Education
- (ii) Health
- (iii) Housing
- (iv) Electrification
- (v) Road connectivity
- (vi) Agriculture & Allied Activities
- (vii) Rural Development
- (viii) Livelihood and Employment
- (ix) Special Area Programmes
- (x) Irrigation & Flood Control

- (xi) Energy
- (xii) Industry and Minerals
- (xiii) Transport
- (xiv) Science, Technology & Environment
- (xv) General Economic Services
- (xvi) Social Services
- (xvii) General Services

#### **Schemes of Ministry of Tribal Affairs, Government of India**

- Pre-matric Scholarships and Post-matric Scholarships for tribal students.
- Special Central Assistance to Tribal Sub Plan Scheme (SCA to TSS).
- Grants under Article 275 (1) of the Constitution of India.
- Vanbandhu Kalyan Yojana.
- Conservation cum Development Plan for Particularly Vulnerable Tribal Groups (PVTGs).

#### **State Government Schemes for Tribal Development:**

- Over 1670 Residential Schools with more than 6000 hostels.
- Providing the best quality educational opportunities to ST students in Private/public schools of repute under "Anwasha".
- Urban hostel complexes at State capital under the programme "Akankshya." for post matric students.
- Solar energy based electrification in the residential schools, tribal villages and hamlets where conventional source of electricity is difficult to reach.
- Implementation of Odisha PVTG Empowerment and Livelihood Development Programme.
- Implementation of Odisha Tribal Empowerment and Livelihoods Improvement Programme- Plus (OTELP PLUS) out of State Plan.
- Running of Kalinga Model Residential Schools (KMRS) under State Plan.
- Upgradation of Schools.
- Repair & maintenance of School & Hostel infrastructure.
- Creation of School & Hostel infrastructure.

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